

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
20-01-2023 AT 02:30 PM**

Company Petition/23/2021
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Kalidindi V Raju & 3 others

...Petitioner

Vs

Hemarus Therapeutics Ltd & 7 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. K.K SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Shri. Y Suryanarayana for the Petitioner and Ld. Counsel Shri. Dheeraj for the Respondent present.

This being a special bench, matter adjourned to 13.02.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)